

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 84 of 2014 &
IA No. 154 of 2014**

Dated : 11th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of Andhra Pradesh
Ltd. & Ors.**

... Appellant(s)

Versus

M/s S.L.S. Power Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant (s) :
Counsel for the Respondent(s):

Mr. K.L.D.S. VinoBer
Mr. M. Rambabu
Mr. Challa Guna Ranjan for R.35 to 43
Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC
Mr. Anand K. Ganesan
Mr. Swapna Seshadri

ORDER

At the request of the learned counsel for the Appellant, post the
matter for Admission on **22.04.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson